

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.4(22)-HC/2022/20949

Dated, Agartala, the 22nd August, 2022

Advertisement No.02/2022

(For recruitment to the post of LDC in TRIPURA JUDICIAL ACADEMY)

Online fresh applications are invited in prescribed form available herewith in the official Website of the High Court of Tripura (<http://thc.nic.in>) from persons who are not below 18 years of age and not more than 42 years of age in case of others and 47 years in case of candidates belonging to Scheduled Castes & Scheduled Tribes as on **01.01.2022** (2 years relaxation is applied in view of the Memorandum dated 11.07.2022 issued by the State Govt.) for filling up of the following **02(two)** newly created posts of **Lower Division Clerk** in the establishment of the Tripura Judicial Academy, Agartala:

Category of Post	Name of the Post	Number(s) of Vacancies	Scale of pay
Group-C Non-Gazetted	Lower Division Clerk	2(two) in the regular scale of pay.	In the entry pay of ₹21,400/- per month in the Pay Matrix Level 7 of TSCS (Revised Pay) (First Amendment) Rules, 2018, subject to revision by the Govt. from time to time.

Out of **02** posts, **01** post is meant for UR category, **01** post is reserved for Scheduled Tribes category.

If no suitable candidate of reserved categories is found available, then first attempt should be made to fill up the reserved category post from the candidates of other reserved category and even then if no suitable candidate is available, the post will be filled up by the candidate other than those of Scheduled Tribes and Scheduled Castes as per Rule 8 of the High Court of Tripura Services (Appointments, Conditions of Service and Conduct) Rules, 2014' (as amended).

The number of posts to be filled up is subject to increase or decrease as per requirement of the Tripura Judicial Academy and selected panel of candidates will remain valid for 1(one) year from the date of its publication.

A candidate must be a citizen of India as defined in Articles 5 & 6 of the Constitution of India and **must be a Graduate from any recognized University and have Certificate Course in Computer word processing or equivalent with Typing Speed of 40 words per minute on a Computer.**

ST/SC candidates of other States should apply as general candidate alongwith application fees prescribed for candidates of general category.

The application fee for UR category applicant is **₹300/-**(Rupees three hundred only) and that of reserved category (SC/ST) applicant is **₹150/-** (Rupees one hundred fifty only). Fees once deposited will not be refunded or adjusted for any other recruitment in future. Candidates are to deposit fees by using Credit card (Visa/Master/Rupay), Net

Banking, Debit Card (Visa/Master/Rupay), Wallets, Cash Cards & UPI. No other mode of payment will be accepted. Bank charge may apply.

The candidate shall have to appear in the Written Screening Test of MCQ paper of 100 questions relating to English grammar, General Knowledge, Aptitude, Reasoning etc. of the value of half marks each, i.e. 50 marks in total. UR category candidates who obtain 60% or more marks and the candidates belonging to SC and ST category who obtain 50% or more marks in the Written Screening Test shall be eligible for appearing in the Written Test (English) of 25 marks wherein the comprehension, writing ability and translation from Bengali to English shall be tested and thereafter for Typing Test on Computer comprising of 25 marks.

Disqualification for appointment – No person shall be eligible for appointment to the service-

- (a) Unless he is a citizen of India; or
- (b) If he has been dismissed from service by the Government, Central Government, High Court, statutory or Local Authority; or
- (c) If he has been convicted of an offence involving moral turpitude; or
- (d) If he has more than one spouses living; or
- (e) If he directly or indirectly tries to influence the recruiting authority by any means.

IMPORTANT NOTES

- i) Candidates who score pass marks or more in the Written Screening Test of MCQ will be asked for scrutiny of original marks-sheets/certificates/documents. If the candidate fulfills the criteria of her/his candidature then eligible for Final Written Test and Typing Test on Computer.
- ii) The candidates already in Government Services shall apply either through proper channel or attach 'No-Objection Certificate' from his/her employer.
- iii) Candidates shall have to bear their own expenses for appearing in the tests.
*** **It may also be clarified that those candidates who have already applied for the said post vide Advertisement dated 23.02.2017 issued by the Tripura Judicial Academy shall not have to apply again, provided any defective application filed earlier will not be taken into consideration but if they are otherwise eligible, their eligibility shall not be disturbed on account of issuance of this fresh notification. However, for those candidates who apply now in response to the fresh advertisement, their eligibility shall be judged on the basis of time lines provided in the said Advertisement.**

Submission of online application	From 29.08.2022 (at 4 P.M.) to 26.09.2022 (at 4.00 P.M.)
Last date of finalization of online application	26.09.2022 (at 4.00 P.M.)
Dates of selection test and downloading of Admit Card	Will be notified later on.
Test Centre, time and duration	Will be mentioned in the Admit Card.

(D.M. Jamatia)
Registrar General